



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, फोर्ट, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Fort, Mumbai-400001

फोन/Phone: 022- 22660502

January 31, 2022

Reserve Bank of India imposes monetary penalty on Navbharat Co-operative Urban Bank Ltd., Hyderabad, Telengana

The Reserve Bank of India (RBI) has imposed, by an order dated January 25, 2022, a monetary penalty of ₹12.00 lakh (Rupees Twelve lakh only) on Navbharat Co-operative Urban Bank Ltd., Hyderabad for (i) violation of directions issued under Supervisory Action Framework, (ii) violation of directions relating to Basic Cybersecurity Framework and (iii) non-compliance with requirements on IS Audit and Internal Audit Compliance. This penalty has been imposed in exercise of powers vested in RBI under the provisions of Section 47 A (1) (c) read with Section 46 (4) (i) and Section 56 of the Banking Regulation Act, 1949 (AACS) taking into account the failure of the bank to adhere to the aforesaid directions issued by RBI.

This action is based on deficiencies in regulatory compliance and is not intended to pronounce upon the validity of any transaction or agreement entered into by the bank with its customers.

Background

The inspection report of the bank based on its financial position as on March 31, 2019 revealed inter alia, violation / non-compliance with directions issued under Supervisory Action Framework, Basic Cybersecurity Framework and on IS Audit and Internal Audit Compliance. Based on the same a notice was issued to the bank advising it to show cause as to why penalty should not be imposed for non-compliance with the directions.

After considering the bank's reply and oral submissions during the personal hearing, RBI came to the conclusion that the aforesaid charges of non-compliance with RBI directions were substantiated and warranted imposition of monetary penalty.

Press Release: 2021-2022/1640

(Yogesh Dayal)
Chief General Manager